

areas is restricted by issuing control orders under the Essential Commodities Act, 1955.

(c) Yes, Sir.

(d) Government welcomes the efforts of NGOs like SEWA which greatly supplement the Governments' own efforts in ensuring fodder security.

Share of Dhabas, Tea Stalls in pollution of Delhi

*394. SHRI SANJAY NIRUPAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the share of dhabas, tea stalls in the total level of environmental pollution in the capital;

(b) whether it is a fact that such shop owners in the crowded market places like Karol Bagh and adjoining areas start lighting their ovens installed outside the shops, from very early hours of the day which emit smoke and add to the already polluted environment of the capital;

(c) if so, the action taken or proposed to be taken by Government against them, if not the reasons therefor; and

(d) whether Government would identify such polluted market segments in the capital and take action against the polluting establishments?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) (a) to (d) No study has been carried out to determine the share of dhabas and tea stalls to the total level of environmental pollution in the capital. However, it is known that such shop owners in crowded market places light oven outside their shops. The contribution of pollution from such shops to the total air pollution in Delhi is very small, as such no action has been initiated against these shop owners.

Introduction of New Trains in First-half of 1997

*395. SHRI TARA CHARAN MAJUMDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether introduction of new trains like Ahmedabad-Delhi Rajdhani Express, Secunderabad-Nizamuddin Rajdhani Express, Bangalore-Nizamuddin Express is proposed before completion of first-half of 1997;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether introduction of some new trains and extension of existing trains to some parts of Assam is also proposed before completion of the first-half of 1997; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) and (b) The frequency of Nizamuddin-Bangalore Rajdhani Express will be increased from weekly to bi-weekly from 28.3.97. Introduction of Ahmedabad Rajdhani will be done after Delhi-Ahmedabad route is made fit to run Rajdhani Express. Secunderabad Rajdhani will be introduced on availability of the Rajdhani rake. Bangalore-Nizamuddin Swarna-jayanti Express (weekly) via Hubli is proposed to be introduced during August, 1997.

(c) and (d) The additional services proposed in Assam during the first half of 1997 include extension of 4055/4056 Delhi-Dimapur Brahmaputra Mail to Tinsukia/Dibrugarh Town and passenger shuttle services on Lumding-Tinsukia/Dibrugarh Town section on completion of the gauge conversion works.